NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 922/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: M/s. Krish Industries Pvt. Ltd. & 2 Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION COUNSEL

UDAYAN SHAH

AJW ANJALI SHINDE 11B PRENIER LEGAL PRACTICES.

ORDER

C.S.A. No. 922/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- This Scheme Petition is dated 29.09.2017, mentioned for further hearing. 2.
- Matter is adjourned to 01.12.2017. 3.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)

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